HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP (Crl) No. 317/2019

Mubashir Hussain Rather

.... Petitioner(s)

Through:- Mr. Shafqat Nazir, Advocate

(through video conference)

V/s

State of J&K and ors.

....Respondent(s)

Through:- Mr. M. A. Chashoo, AAG

(through video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

<u>ORDER</u>

Heard.

Reserved for orders.

(Sindhu Sharma) Judge

SRINAGAR 22.06.2020 Ram Murti